GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:398 ANSWERED ON:27.07.2010 SUGAR CESS Majhi Shri Pradeep Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government has been collecting cess from sugar factories under the Sugar Cess Act, 1982;

(b) if so, the details of cess collected by the Government during each of the last three years and the current year;

(c) the manner in which the Government utilised the amount collected from the sugar cess;

(d) whether the funds allocated for development of sugar factories has not been fully utilised during the said period; and

(e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Yes, Madam

(b),(c),(d) & (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PART (b) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.398 DUE FOR ANSWER ON 27-07-2010

(b): Cess collected by Government during each of the last 3 years and the current financial year is as follows:-

Year Amount of cess collected (in Rs. crore) 2007-08 263.70 2008-09 577.53 2009-10 446.74 2010-11 33.43(Upto 30-05-2010)

(c): The sugar cess collected and deposited in the Consolidated Fund of India, has been transferred to the Sugar Development Fund as under:

(in Rs. crore) Year Amount transferred to Sugar Development Fund 2007-08 250.00 2008-09 250.00 2009-10 250.00 2010-11 250.00

Utilization of funds from the Sugar Development Fund has been as per Table below:-

Head of expenditure 2007-08 2008-09 2009-10 2010-11 (upto 30-06-2010)

Administration of Sugar Development Fund 0.3893 9.97 9.77 6.33

Loan for Rehabilitation/Modernisation of Sugar Mills 125.00 182.49 275.00 19.25

Loan for Cane Development 5.06 6.51 160.00 26.70

Loan for bagasse based cogeneration power project 150.00 256.96 350.00 113.31

Loan for production for Anhydrous alcohol or $\ 8.36\ 60.00\ 90.00\ 31.36$ Ethanol from Alcohol

Subsidy for maintenance of Buffer Stock of Sugar 176.19 273.09 123.94 2.33

Grants-in-aid for development of Sugar Industry 0.28 0.35 0.1161 0.00

Reimbursement of Internal Transport & Freight 80.32 285.00 285.00 10.88 to Sugar Factory on export shipment

Inter Subvention to Cooperative Sugar 138.54 0.00 0.00 0.00 Mills through NABARD

Scheme for Extending Financial Assistance $0.00\ 0.00\ 376.83\ 0.00$ to Sugar Undertaking 2007

(d) & (e): The funds allocated for development of sugar factories have been fully utilized during the said period, except for a shortfall in utilization of funds during 2007-08. During 2007-08, Rs.21.64 crore remained unspent under loans for production of anhydrous alcohol of ethanol because sugar factories who were sanctioned the loans could not complete the necessary documentation for release of funds.